banned the use of the drug, other countries have permitted its use. Analgin is the active ingredient of Baralgen.

To the best of our knowledg while preparations containing Ana'-gin are marketed in West Germany Maxico, Thailand, Japan, Italy, USSR, Spain, Brazil, Neitherland, Belgium, France, they are banned in Australia, U.K., U.S.A., Canada, Sweden and Denmark.

Analgin (Dipyrone), an active ingredient of Baralgen is an analgesic antipyretic drug and is used to alley different types of pain and also to lower down temperature. The drug is marketed in the country either alone or in combinations by both Indian and foreign firms. The drug Analgin is an official drug in U.S.S.R. Pharmacopoeia and also in the Indian Pharmacopoeia, (d) The question of banning the use of Analgin was examined by the Government in consultation with the Drugs Consultative Committee and the Drugs Technical Advisory Board. In view of the fact that this drug is currently being marketed in a number of developed countries and a detailed study of the adverse reaction of Analgin is being conducted by the Drug Epidemiology Unit of Bosten University, both the bodies recommended that the question of banning may be considered after the results of this study are available. An interim report of the large scale Boston study which is still in progress has been made available to us. According to this study the reported low incidence of 5 cases of agranulocytosis per million (such incidence rate covering not have Analigin alone but all drugs) prompted the Ethical Committee of the Bosten Collaborative Group to recommend continuation of the study.

The question of banning the use of the drug Analgin would be considered after the final results of this study are made available to us.

Accident involving 153 Up Jayanti Janata and a truck

to Questions

1709. SHRIMATI MAI-MOONA SULTAN: SHRI RAMCHANDRA BHARADWAI:

Will the Minister of TRANS-PORT be pleased to state:

- (a) whether it is a fact that the 153 Up Jayanti Janata Express collided with a truck at a railway level crossing in Muzaffarpur (Bihar) on the 15th February, 1986, in which at least three persons were killed;
- (b) if so, what were circusmtances and causes of the accident; and
- (c) what action has been taken against those found responsible for the accident

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAV RAO SCINDIA): (a) The accident occurred at an unmanned level crossing in which two persons were killed.

- (b) Negligent driving by the truck driver, who tried to cross unmanned level crossing in the face of an approaching train.
- (c) The truck driver, responsible for the accident, died on the spot due to which police could not take action against him for rash and negligent driving.

1710. [Transferred to the 14th March

दिल्ली-अलीगढ और मेरठ शटलो का समय

क्या परिवहन मंत्री यह बताने की शपा करेंगे कि:

(वा) क्या नई दिल्ली-अलीगढ़ शटल ग्रार नई दिल्ली-मेरठ गटल के समय में परिवर्तन के संदर्भ में यातियों से कोई शि-कायतें प्राप्त हुई है ;

- (ख) क्या सरकार उक्त रेलगाड़ियों के समय में परिवर्तन करने का विचार रखती हैं;
 - (ग) यदि हां, तो कब तक उत्तर; और
- (घ) यदि उका मान (घ) काउतर "ना" हो, तो इसके क्याकारण हैं?

रेल विमाग में राज्य मंत्री (श्री माधवराव लिन्धिया) (क) जी हां

- (ख) जी नहीं।
- (ग) प्रश्त नहीं उठता ।
- (घ) मौजूदा समय बड़ी संख्या में दैनिक यानियों की आवश्यक्रताएं पूरी करता है।

फर्कवाबाद टुंडला दिल्ली एक्तप्रेस के सन्दर्भ परिवर्तन

1712. श्री अव्वेताल बाल्बीक :

क्या रैल मंद्रीयह्वातिको हु॥ करेंगे किः

- (क) का सरकार का ध्यान फरूखाबाद-टूंडला-दिल्ली पैसेंजर गांडी के 423 कालिन्दी एक्तप्रेस में बदल दिये जाने तथा इसके समय में परिवर्तन के कारण अलीगढ़ जाने वाले यात्रियों को हो रही असुविधा की ओर दिया गया है।
- (ख) क्या सरकार दोंग्हर में दिल्ली से अलागढ़ तक पैसेंजर गाड़ी चलाने का विचार रखती है ?
 - (ग) यदि हां, तो कावतक; और
- (घ) यदि नहीं, तो इसके क्या कारण हैं ?

रेल विभाग में राज्य मंत्री (श्री माध्य राव (सिन्ध्या): (क) कालिन्दी एक्सप्रेस जनता की मांग पर पैसेंजर गाड़ी के बदले में चलायी गयी थी और टूंडला और अलोगढ़ के बोच, जहां तक यह दैनिक यात्री सेवा के रूप में चलती थी, एक प्रतिपूरक की व्यवस्था करने का ध्यान रखा गया था।

- (ख) जी नहीं।
- (ग) प्रक्त नहीं उठता ।
- (घ) लाइन क्षमता को कमी के कारण।

Loans advanced by the Shipping Development Fund Committee for Import, of Trawlers

- 1713. SHRI SHYAM SUN DAR MOHAPATRA : Will the Minister of TRANSPORT be pleased to state :
- (a) whether it is a fact that the Shipping Development Fund Com mittee is financing imported fishing trawlers which have already been financed by the private companies;
- (b) if so, what are the details thereof; and
- (c) what steps Government pro pose to take to stop such irregulari ties on the part of S.D.F.C. ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) No, Sir.

(b) and (c) Do not arise.

Supreme Court's direction on Model Eye Hospital, Lajpat Nagar and Rural Eye Hospital Madanpur Dhabas, New Delhi

1714. DR. SHYAM SUNDAR MOHAPATRA: Will the Minister of HEALTH AND FAMILY WEL FARE be pleased to state :

(a) whether it is a fact that the Supreme Court has given direction to the Minister of Health in the matter of a public interest petition complaining about the mismanagement, forgery, criminal breach of trust and stoppage of liee eye relief services in